

1	2	3	4	5	6	7
ARWSP/ RWS	12057.00	16111.32	19090.00	17042.50	25011.48	62043.77
TSC	N/A	3596.93	N/A	5405.73	N/A	2427.37

N/A : Not Applicable

NREGA, IWDP, DPAP and TSC are demand driven Schemes, allocation is not done.

Total Expenditure is out of available funds which includes opening balance + Central and State release+misc. receipts.

#### Implementation of PMGSY

1346. SHRI MANGALA KISAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- the money spent on Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last four years, State-wise;
- the details of the length of roads built under the scheme, State-wise;
- by when every village of the country would be connected under this scheme; and
- the details of villages which have not yet been connected by roads, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) State-wise expenditure incurred on implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last four years is given in the Statement-I (See below).

(b) State-wise details of the length of roads built under the programme is given in the Statement-II (See below).

(c) All eligible habitations, under the scheme are to be connected depending upon the executing capacity of States, availability of land, availability of resources etc.

(d) State-wise details of eligible habitations, which are yet to be provided connectivity under PMGSY is given in the Statement-III.

#### Statement-I

Year-wise expenditure under PMGSY from 2005-06 to 2008-09

<i>(Rs. in crore)</i>					
Sl. No.	State	2005-06 Expenditure	2006-07 Expenditure	2007-08 Expenditure	2008-09 Expenditure
1	2	3	4	5	6
1.	Andhra Pradesh	106.79	265.27	381.89	494.47

1	2	3	4	5	6
2.	Arunachal Pradesh	3.20	64.15	131.76	152.01
3.	Assam	255.88	461.66	608.75	1007.05
4.	Bihar	184.67	458.36	580.68	1067.54
5.	Chhattisgarh	442.19	652.01	932.50	863.34
6.	Goa	0.15	0.00	0.00	0.00
7.	Gujarat	79.98	109.51	156.99	255.26
8.	Haryana	48.42	136.52	216.51	313.09
9.	Himachal Pradesh	122.73	288.59	281.98	240.51
10.	Jammu and Kashmir	16.95	35.24	105.09	190.71
11.	Jharkhand	64.78	56.76	63.18	211.47
12.	Karnataka	57.58	132.52	349.12	550.37
13.	Kerala	15.76	25.19	61.32	84.41
14.	Madhya Pradesh	587.72	1007.69	1358.73	2198.06
15.	Maharashtra	178.32	218.75	637.33	929.98
16.	Manipur	29.21	13.42	64.28	37.97
17.	Meghalaya	11.18	16.75	15.59	12.64
18.	Mizoram	43.94	37.85	59.47	54.55
19.	Nagaland	20.86	32.63	20.42	87.31
20.	Orissa	377.36	582.81	677.41	1163.01
21.	Punjab	51.60	79.94	366.95	269.02
22.	Rajasthan	608.27	1228.89	1455.44	1695.54
23.	Sikkim	30.36	43.86	88.81	103.99
24.	Tamil Nadu	52.22	68.09	108.65	127.87
25.	Tripura	18.09	40.82	155.60	315.77
26.	Uttar Pradesh	367.68	709.93	1201.04	2000.07
27.	Uttaranchal	28.55	67.00	99.73	152.79
28.	West Bengal	295.95	470.06	439.47	583.18
TOTAL:		4100.39	7304.27	10618.69	15161.98

**Statement-II**

*Length of road works completed during the year 2005-06 to 2008-09*

Sl. No.	State	2005-06 Length completed	2006-07 Length completed	2007-08 Length completed	2008-09 Length completed
1	2	3	4	5	6
1.	Andhra Pradesh	1404.35	2194.94	1656.80	1885.00
2.	Arunachal Pradesh	136.37	272.05	271.90	317.43
3.	Assam	477.9	1546.97	1141.00	1985.11
4.	Bihar	895.26	1078.54	1665.35	2532.20
5.	Chhattisgarh	2005.09	2988.89	2719.36	2427.08
6.	Goa	1.84	0.00	0.00	0.00
7.	Gujarat	652.65	585.80	830.24	1262.07
8.	Haryana	321.68	373.55	670.21	969.87
9.	Himachal Pradesh	1361.72	1502.93	1555.20	1360.10
10.	Jammu and Kashmir	25.25	46.82	140.69	469.80
11.	Jharkhand	519.47	308.60	277.15	214.97
12.	Karnataka	802.09	366.45	1427.01	2099.13
13.	Kerala	46.52	77.27	100.54	240.22
14.	Madhya Pradesh	2961.98	3788.50	5231.45	7893.72
15.	Maharashtra	322.96	1599.23	2942.19	4138.65
16.	Manipur	282.58	199.55	265.99	78.95
17.	Meghalaya	75.07	38.35	52.47	30.80
18.	Mizoram	174.37	146.81	207.43	195.18
19.	Nagaland	355.76	9.50	398.42	298.53
20.	Orissa	1494.44	2069.85	1836.04	2641.00
21.	Punjab	96.86	440.50	1036.49	751.62
22.	Rajasthan	4014.99	6216.63	9887.50	10349.93
23.	Sikkim	191.99	204.22	142.47	308.57
24.	Tamil Nadu	501	519.03	747.90	609.59

1	2	3	4	5	6
25.	Tripura	3.6	175.61	59.51	361.27
26.	Uttar Pradesh	2452.87	2656.39	3551.98	6461.02
27.	Uttarakhand	92.61	105.89	842.08	645.60
28.	West Bengal	1220.02	1197.58	1573.81	1877.11
GRAND TOTAL:		22891.29	30710.45	41231.18	52404.52

**Statement-III**

*State-wise details of eligible Habitations under PMGSY which are yet to be provided connectivity*

Sl. No.	States	Eligible unconnected Habitations	Habitations connected upto 31.01.2010	Habitations covered by other schemes and not feasible	Balance still to be connected
1	2	3	4	5	6
1.	Andhra Pradesh	1901	886	363	652
2.	Arunachal Pradesh	819	215	9	695
3.	Assam	12185	5309	1316	5560
4.	Bihar	10034	2954	0	7080
5.	Chhattisgarh	9855	4623	7	5225
6.	Goa	20	2	0	18
7.	Gujarat	3661	1901	371	1389
8.	Haryana	2	1	1	0
9.	Himachal Pradesh	3861	1758	110	1993
10.	Jammu and Kashmir	2792	654	68	2070
11.	Jharkhand	10006	1574	2236	6196
12.	Karnataka	274	269	5	0
13.	Kerala	454	330	19	105
14.	Madhya Pradesh	19615	8926	37	10652
15.	Maharashtra	1925	1062	364	499
16.	Manipur	654	118	0	536

1	2	3	4	5	6
17.	Meghalaya	756	164	0	592
18.	Mizoram	251	79	6	166
19.	Nagaland	116	74	3	39
20.	Orissa	18339	4608	208	13523
21.	Punjab	536	406	9	121
22.	Rajasthan	11235	10368	385	482
23.	Sikkim	318	126	0	192
24.	Tamil Nadu	2402	1948	199	255
25.	Tripura	1952	775	0	1177
26.	Uttar Pradesh	28842	10720	14869	3253
27.	Uttarakhand	2531	383	92	2056
28.	West Bengal	22932	6147	11127	5658
TOTAL:		168268	66380	31804	70084

#### Maintenance of muster rolls for NREGS

1347. SHRI T.K. RANGARAJAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether irregularities have been noticed in the maintenance of records and payment under the National Rural Employment Guarantee Scheme (NREGS) at various places;
- (b) whether muster rolls are not being maintained at various work sites as mandated;
- (c) if so, whether it prevents the social auditing of work days and payments; and
- (d) the details of steps taken to rectify these anomalies?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Para 9.1 of Chapter 9 of Mahatma Gandhi NREGA Operational Guidelines provides that information on critical inputs, processes, outputs and outcomes have to be meticulously recorded in prescribed registers at the levels of District Programme Coordinators, Programme Officer, Gram Panchayats and other Implementing Agencies. Para 9.4.2 of these Guidelines further provide that Muster rolls will be maintained by the Gram Panchayats and other Executing Agencies. However, some cases of irregularities in the maintenance of records and payment have been received in the Ministry.